

against him. I cannot give the precise figure up to date but my own information is that about a dozen Nagas were arrested round about that time for, as I said, specific activities; about half of them subsequently went on bail and their cases are going on in courts.

SHRI C. G. K. REDDY: May I know, Sir, what the reasons were for their arrest, if they were not connected with this incident?

HON. MEMBERS: For possession of unlicensed arms.

SHRI JAWAHARLAL NEHRU: Not all for possession of unlicensed arms. The reasons were offences against the law; it may be that a day after, they have hit people, they have knocked down people and committed such type of offences.

SHRI C. G. K. REDDY: In view of the rather strange coincidence of these two incidents, may I respectfully ask the Prime Minister to enquire into this and try to check the information that he may have got from our bureaucrats who are there?

SHRI JAWAHARLAL NEHRU: There is no strangeness about the coincidence; they are connected. The Naga people often misbehave and action is taken against them.

SHRI C. G. K. REDDY: 'Misbehave'; where and in what manner do they misbehave?

SHRI JAWAHARLAL NEHRU: By becoming violent occasionally. As I said, as individuals and otherwise they become violent and misbehave and, as individuals, the police take action against them which is before the Courts.

SHRI C. G. K. REDDY: Is it not a fact, Sir, that some of the leaders who have been arrested round about the beginning of April have been arrested for political reasons and not for violent activities?

(Interruption.)

SHRI B. GUPTA: (Stood up.)

MR. CHAIRMAN: Sit down, Mr. Gupta. He has put a question and the answer that has been given is "not connected with their withdrawal from the meeting".

SHRI C. G. K. REDDY: I want to know what were the political reasons.

MR. CHAIRMAN: Offences committed against existing laws.

SHRI B. RATH: May I know how these arrests and searches synchronised with the visit of the Prime Minister?

SHRI JAWAHARLAL NEHRU: Because action on the other side synchronised with his visit.

*647. [Postponed to 13th May 1953.]

INTERNATIONAL DISPLAY OF KNITTING AND CROCHET

*648. SHRIMATI PUSHPALATA DAS: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government propose to participate in the International Display of Knitting and Crochet which is being arranged in London;

(b) if so, what arrangements are being made to select and send exhibits for display in the said exhibition; and

(c) whether this exhibition is in any way connected with that to be held during the coronation of Queen Elizabeth II?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) and (b). India participated in the Display in London between the 3rd and 28th March 1953. Select and representative exhibits were invited and collected from institutions and parties concerned. The final selection of the exhibits was done by the Indian High Commission in accordance with the design of the Display and in consultation with its organisers.

(c) No, Sir.

SHRIMATI VIOLET ALVA: Who were the organisers, Sir?

SHRI D. P. KARMAKAR: 'Daily Mail' of London.

SHRIMATI PUSHPALATA DAS: How many parties were invited?

SHRI D. P. KARMAKAR: The exhibition is, I think, already over and four of the parties were selected for exhibiting their products.

SHRI GOVINDA REDDY: May I know if India will be successful in knitting the international situation closer?

(No reply.)

PURCHASE OF EARTH MOVING MACHINES

*649. SHRI S. MAHANTY: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) the total number of earth moving machines purchased by Government for each of the following projects;

(i) Bhakra-Nangal;

(ii) Damodar Valley; and

(iii) Hirakud;

(b) the year in which the machines were purchased and the total cost involved in the purchase;

(c) the country from which they were purchased; and

(d) the manner in which these purchases were made?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) to (d). The information is being collected and will be placed on the Table of the Council as soon as possible.

SHRI S. MAHANTY: Sir, I quite appreciate that it may be

SHRI B. GUPTA: They have been collecting the information for a long time.

MR. CHAIRMAN: Look here, he has not finished.

SHRI S. MAHANTY: Sir, I quite appreciate that it may take time to collect information with regard to parts (a) and (b), but what I want to know is the countries from which they were purchased and the manner in which these purchases were made. Were they done by invitation of tenders or any officers of the CWINC ran down to the U.S.A. or any other country to buy these earth-moving machines?

SHRI J. S. L. HATHI: For which particular project?

MR. CHAIRMAN: For (a) and (b) he can appreciate the difficulty which you may have in collecting the information; as for (c) he wants to know the countries from which the purchases were made and for (d) what is the manner of purchase? Is it by invitation of tenders or is it by sending experts to those places?

SHRI J. S. L. HATHI: Generally all of them are purchased by invitation of tenders.

SHRI B. GUPTA: Otherwise through what?

SHRI S. MAHANTY: 'Generally by invitation of tenders' that I quite understand, but, particularly how?

SHRI J. S. L. HATHI: Sometimes by negotiation.

MR. CHAIRMAN: 'Sometimes by negotiation'.

(Interruptions by Shri B. Rath.)

MR. CHAIRMAN: Mr. Mahanty to continue.

SHRI S. MAHANTY: May we seek some clarification of this "negotiation"? I am not making any specific statement, but does it mean that the Chairman or any Member of the CWINC runs down to U.S.A. or any other country to make these purchases?